

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2016 &**  
**IA NO. 633 OF 2016**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Jindal Stainless (Hisar) Ltd. ... Appellant(s)**  
**Vs. ...**  
**Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Aparajita Upadhyay  
Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1  
Ms. Nikita Choukse  
Ms. Krishna Dayama for R-3

**ORDER**

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list this matter for hearing on **04.12.2019**.

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**